

WRITTEN ANSWERS TO STARRED QUESTIONS**Peace pact with NSCN/IM**

†*32. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has entered into a peace pact with extremist group of Nagaland named National Socialist Council of Nagaland (Isak-Muivah) [NSCN/IM];

(b) if so, the details of pacts entered by Government; and

(c) by when the pact will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The Government of India and National Socialist Council of Nagaland (Isak-Muivah) (NSCN/IM) signed a Framework Agreement on 3rd August 2015. This agreement lays down the broad principles within which the final agreement will be worked out. Consultations with all stake-holders, including the State Governments of Nagaland, Arunachal Pradesh, Assam and Manipur, will be held before reaching a final agreement.

Impact of liberalization of FDI on security of the nation

*33. SHRIMATI AMBIKA SONI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government recently liberalized Foreign Direct Investment (FDI), up to 100 per cent inflows in various sectors, if so, the details thereof;

(b) what precautions have been taken to see that liberalization in sensitive sectors like Defence, Broadcasting services, Civil Aviation do not impinge upon the security of the nation; and

(c) the sector-wise details of amount of FDI that came in the last two years in various sectors?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes Sir. With a view to liberalise and simplify the FDI policy so as to provide ease of doing business in the country and increase foreign investment inflows, the Government has recently liberalised FDI policy provisions on various sectors *vide* Press Note No. 5 (2016 Series) on 24th June, 2016. A copy of the Press Note is given in the Statement-I (*See* below).

†Original notice of the question was received in Hindi.